

**GOVERNMENT OF INDIA
MINES AND MINERALS
LOK SABHA**

UNSTARRED QUESTION NO:2216
ANSWERED ON:07.08.2000
PROFIT MAKING MINES
SUNIL KHAN

Will the Minister of MINES AND MINERALS be pleased to state:

(a) the details of the profit earning mines in the country at present alongwith the amount of profit earned by each of them during the last three years and current year; and

(b) the amount of tax paid by each of them during the said period?

Answer

THE MINISTER OF YOUTH AFFAIRS, SPORTS AND MINES (SHRI SUKHDEV SINGH DHINDSA)

(a) & (b): As per the provisions of Mines and Minerals (Development and Regulation) Act, 1957 and the Rules framed thereunder, mineral concessions are granted by the State Governments either to an Indian national or to a Company registered under the Companies Act, 1956. The details of profit earned by the mining lease holders or the tax paid by them are not centrally maintained.